

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:819

ANSWERED ON:27.11.2012

FINANCIAL ASSISTANCE TO TERRORISTS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that many terrorist groups are active in the country;
- (b) if so, the details thereof;
- (c) whether the said groups are getting financial aid from abroad and international syndicates including Pakistan;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government to neutralise such sources of funding and to check terrorist activities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Various terrorists groups are engaged in terrorist activities in the country viz. Harkat-ul-Mujahideen (HuM), Jaish-e-Mohammed (JeM), Lashkar-e-Taiba (LeT), Indian Mujahideen (IM), Al-Umma, Al Badr, Harkat-ul-Jehadi-Islami (HUJI), Hijb-ul-Mujahideen (HM), Babbar Khalsa International (BKI), Khalistan Zindabad Force (KZF), Khalistan Tiger Force (KTF).

(c) to (d) :As per available information, Militants/terrorists active in India are often supported and funded by their parent outfits based abroad, particularly in Pakistan.

(e) : The existing statutory and legal structure provides adequate provisions to deal with funding of terrorism. The primary legal regime for countering terrorist financing is the Unlawful Activities (Prevention) Act, 1967 (UAPA). To further strengthen the existing enforcement structure, the NIA Act was passed in 2008 with a specific mandate to deal with all activities criminalized under UAPA including terrorist funding. NIA has created a Cell (Terror Funding and Fake currency Cell) for countering this menace. Further, under the Prevention of Money Laundering Act 2002 (PMLA), the banking companies, financial institutions and intermediaries of securities market submit Suspicious Transaction Reports (STR) to Financial Intelligence Unit – India (FIU-IND). FIU-IND analyses and disseminates the STRs to the relevant law enforcement and intelligence agencies.